

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/550/(IB)/2017

**NAME OF THE PETITIONER(S)** : BHANSALI CHEMICALS MADRAS LTD

**NAME OF THE RESPONDENT(S)** : EFFEL EXPORTS PVT LTD

**UNDER SECTION** : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANTH MERATHIA

2. N. K. BHANSALI

Counsel for Respondent

Counsel for Petitioner

*(Signature)*

*(Signature)*

**ORDER**

PCS representing the petitioner present. Counsel for respondent present and stated that they are intending to settle the issue and in this connection, they have made a proposal giving the schedule of payment. Counsel for petitioner sought time to seek instructions from his client. Time extended at request. Put up on 30.09.2017 at 10.30 A.M.

*SD/-*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)